

NOTICE

IN CONTINUATION TO Notice dated 12th January, 2021, it is informed to the Advocates and Parties-in- person that;

Who have filed the matters through e-mail alongwith Praecipes from 4th April, 2020 to 07th January, 2021, are requested to file hard copies of the matter within **15 days** from the date of the issue of this notice.

If the hard copies of LD-VC matters are not filed within above prescribed period, such matters will not be listed on Board.

High Court of Bombay at
Panaji Goa.

Date : 21st January, 2021

By Order



(Kiran A. Bagi)
Registrar (Judicial)